

(J.H.C. Sch. 1-7)

From:

Vishwa Nath Shukla

Registrar (Administration),
High Court of Jharkhand,
Ranchi.

☎ : Office – 0651-2481449

Fax No. – 0651 – 2481116

File No. XXII(6)/1/2026-27/Apptt.

Letter No. _____/Apptt.

Dated: _____

To

The Director,
Judicial Academy Jharkhand,
Ranchi

Ref.:- Your Letter No. 380/JAJ dated 22.04.2026.

Sir,

With reference to your letter above, I am directed to inform that the Court has been pleased to accord permission to **Sri Sanjay Kumar No. 2**, Central Project Co-ordinator, High Court of Jharkhand, Ranchi to give lecture on **26.04.2026 from 12:00 Noon to 1:15 P.M.** on the topic "**Overview of POCSO Act**" in the **Foundation Training Course of Newly appointed District Judges directly from the Bar** at Judicial Academy Jharkhand, Ranchi.

This is for your information and needful.

Yours sincerely,

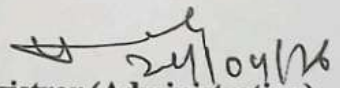
Sd/- Vishwa Nath Shukla

Registrar (Administration)

Memo No. 1716 /Apptt.

Dated, Ranchi, the 24/04/2026

Copy forwarded to Sri Sanjay Kumar No. 2, Central Project Co-ordinator, High Court of Jharkhand, Ranchi / the Member Secretary, JHALSA for information / O/o the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting the letter uploaded on the Court's website.


Registrar (Administration)